

(b) Yes, Sir. A Panel was constituted under the aegis of the Indian Standards Institution to formulate Unified Building Bye-laws for the Union Territory of Delhi.

(c) The draft Unified Building By-laws as finalised by the Panel were sent to the Delhi Administration in April, 1976. Action to notify the Unified Building Bye-laws with certain amendments, as agreed to unanimously by a high powered Committee consisting of representatives of Delhi Administration, Municipal Corporation of Delhi, New Delhi Municipal Committee and Delhi Development Authority, has been initiated by the Delhi Administration.

Survey of Old Blind Persons

4692. SHRI SUKHENDRA SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any survey has been conducted by the Government re-

garding the number of old blind persons in India;

(b) if so, the details thereof, State-wise;

(c) whether Central Government are assisting the State Governments financially for the welfare of the physically handicapped also; and

(d) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) Does not arise.

(c) Grants are being given to the State Governments for implementation of Centrally Sponsored Schemes of Integrated Education for Handicapped Children and Special Employment Exchanges for the Physically Handicapped.

(d) The details of the grants given during the last two years are as under:—

Name of Scheme	Central Government	Assistance
	1975-76	1976-77
	Rs.	Rs.
(1) Integrated Education for Handicapped Children	3,04,400	8,93,140
(2) Special Employment Exchanges for Physically Handicapped	92,023	9,52,762

Tiger Population

4693. SHRI SATISH AGARWAL: SHRI D. B. CHANDRA GOWDA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the existing population of tigers in India; whether it has increased after start of the Project Tiger Scheme and if so, the popula-

tion of each Project Tiger Sanctuary; and

(b) whether poaching to tigers and other wild life species continues in the Project Tiger areas even today; and whether most of the assistance provided by World Wild Life Fund is lying waste in Project Tiger Zones?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) As per census conducted in 1972 the tiger population of the whole country was

1,827. Population has increased after the start of Project Tiger Scheme.

Population of each Project Tiger Reserve is shown below:—

Name of the Reserve	Number of Tigers	
	From (1972)	To June, 1977
1. Corbett (U.P.)	44	57
2. Manas (Assam)	31	51
3. Kanha (M.P.)	43	54
4. Melghat (Maharashtra)	27	57
5. Ranthambhore (Rajasthan)	14	22
6. Palamau (Bihar)	22	32
7. Similipal (Orissa)	17	60 (Estimated mean)
8. Bandipur (Karnataka)	10	26
9. Sunderbans (West Bengal)	60*	181
*(from part of the area)		
TOTAL	268	540

(b) Poaching of tigers is extremely limited. Poaching of other animals has also been greatly controlled. The World Wild Life Fund aid of vehicles and equipment is fully utilised.

Sale of Fertiliser at Controlled Price

4694. SHRI VAYALAR RAVI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the fertiliser is not available at the control price and is being sold in the black market; and

(b) if so, the steps taken for fair distribution of the fertilisers at the controlled price?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No report of black-marketing in the sale of fertilisers has been received from any State in the recent past.

(b) The Government of India allocates fertilisers to different States as per careful assessment of requirements. The State Governments in turn, prepare district-wise and block-wise supply plan in respect of every crop season.

Fertiliser is distributed through multiplicity of channels and continuous efforts are being made to reach fertilisers in the interiors of districts. In addition, buffer stocks of Pool fertilisers are being held at more than 600 centres so that in case of certain break-down in supply or unforeseen spurt of demand, fertilisers can be supplied at short notice. In this context of Coordinated Supply Plan and easy availability, normally there should be no blackmarketing of fertilisers. The prices of major fertilisers like Urea, Ammonium Sulphate and Calcium Ammonium Nitrate are statutorily controlled. Anybody charging prices higher than statutorily